

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 132**  
**(IB)-182(PB)/2021**

**IN THE MATTER OF:**

M/s. Safeguard Finance Ltd

...

Applicant/Petitioner

Vs

M/s. MHG Land Stocklist Pvt Ltd

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 09.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Petitioner : Mr. Avdhesh Bairwa, Adv  
Mr. Yashoj Guglani, Adv.

**ORDER**

List the matter on 18.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

09.07.2021  
DPK